

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 128 OF 2018 &
IA NO. 605 OF 2018

Dated: 11th July, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:
Vcarve Solar LLP

...Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : None

Counsel for the Respondent(s) : ---

ORDER

Case called. None represented – neither the counsel nor the Appellant.

To give one more opportunity to the Appellant, re-list this matter on **08.08.2018**.

(S.D. Dubey)
Technical Member

js/vt

(Justice N.K. Patil)
Judicial Member